F. No. J-16/1/2019-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)  

Shastri Bhawan, New Delhi,  
Dated 26th September, 2019

ORDER

The President is pleased to accept the resignation of Shri Ram Lal Gupta, Advocate who figure as Senior Panel Counsel, as mentioned under column-II in table 'A' below, with effect from the date as mentioned under column-IV, consequently, his name occurring in this Department's Order as mentioned under column-III in table 'A', stands deleted:

Table 'A'

<table>
<thead>
<tr>
<th>Name of Advocate (S/Shri)</th>
<th>Name of Court &amp; Category of Panel</th>
<th>Detail of concerned order of empanelment</th>
<th>Date of acceptance of resignation (w.e.f.)</th>
</tr>
</thead>
</table>

2. Hindi version of this order will follow.

(S. R. Mishra)  
Additional Secretary

Copy for information to:

1. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Affairs
2. Shri Chetan Mittal, Asst. SGI, Punjab & Haryana High Court at Chandigarh.
3. Shri Sanjay Goyal, Sr. CGSC for CAT, Chandigarh Bench, R/o # 11, Sector-10 A, Chandigarh.
4. Shri Ram Lal Gupta, Advocate, R/o #1290, Sector-44 B, Chandigarh.
5. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel'.
6. Hindi Section, Department of Legal Affairs, for translation of this order.
7. Guard File with 5 spare copies.

(D. Srivinivas)  
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